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CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

IN	n	EX
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O.A/T.A No.2.7.3./2002 R.A/C.P No...... E.P/M.A No.....

1. Orders SheetP	g1	••••••	to	•••••	•		. :
2. Judgment/Order dtd 2.7. 8. 02P	g.,×	••••••	.to./16.4	Sarper	reti e	meb	Z_
3. Judgment & Order dtdRecei	ved from	H.C/S	Suprer	ne Cour	t		
4. O.A. 273/02-	Pg1	••••••	.to.2.	7	••		
5. E.P/M.P	Pg		to				
6. R.A/C.P							
7. w.s					••		
8. Rejoinder	Pg	••••	to		••		
9. Reply				. •	100		
10. Any other Papers							
11. Memo of Appearance	•					•	
12. Additional Affidavit	***********	•			•••		
13. Written Arguments	· ·	• • • • • • • • •		1			Calendar annua (111)
14. Amendement Reply by Respondents					•••		
15. Amendment Reply filed by the Applican	\	•••••					
16. Counter Reply	\				•		
					•••		

SECTION OFFICER (Judl.)

29/11/1

(SEE RULE 42,

GUWAHATI BENCH: TRIBURAL

ORDER SHEET

Original App Mise Petitio	lecation Non No.	273 12002
Ontempt Pet	ition No.	
Review Appli		
Apple ants. Sov G		
	e-1/c-	Andrew of the Time and Canada Americana are a second to the Canada
Respondant(s)	0.1 =	DIPC
Advocate for the Appleca	ot(s) Ms.	A. Ahmed
Advocate for the Responda	et(s)	SALC
Notes of the Registry	Datte	Order of the Tribunal
	THE RESERVE THE PARTY OF THE PA	This is an application under
form but in the form but in th		Tribunal Act., 1985 assailing the legitimacy of the Office order No.155 of 2002 promoting the 25 Head Clerks from the scale of Rs. 5000-8000 to the scale of pay of Rs.5500-175-9000/- by impugned order No.5/20/2002-E.C.TV(C dated 6.8.2002 on regular basis. The applicant contended that over looking the seniority the Respondents however promoted the officers junior to him where are junior in all India seniority as
, and the second	X	well as/regional seniority.

Contd/-

Mr. A. Ahmed, learned oxunsel

for the applicant submitted that the applicant earlier by order dated 17th April,1998 was promoted to the post of office Superintendent from the scale of Rs.5000-8000/- to the scale of Rs.5500-175-9000/- on regular basis. However, the said promotion was not accepted by the applicant on personal ground. The learned counsel for the applicant also contended that the

impugned

/order of promotion over looking theggenuing
the applicant

flaim of/ is the violation of Article 16

of the Constitution of India and hence
the impugned order liable to the set aside.

Mr. A.Deb Roy, learned Sr. C.G.S.C. for the
Respondents stated that the applicant ought
to have preferred appeal or representation
before moving this Tribunal by this
application.

Upon hearing learned counsel for the parties, we are of the view that the applicant should file representation or appeal before the authority assailing the order so that the authority at the first instance/look into the matter. Accordingly, We direct the applicant to prefer an appeal or a representation before the Respondent No.2 within ten days from the date of receipt of the order. If such application is filed by the R applicant, the Respondent shall consider the same and pass a reasoned order within ohe month from the receipt of the representation or appeal and communicate the same to the applicant. It is needless to say that it will always be open to the applicant to raise all the grounds which

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Notes of the Registry

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27.8.02

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he has already Lkcn in this application.

Subject to the observation made above, the application is disposed of. There shall, however, be no order as to costs.

Member

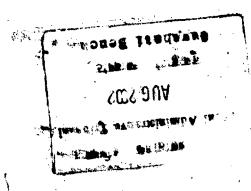
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Notes of the Registry

Date

Order of the Tribunal

26 AUG 2002 नुकाकाटी व्याक्तीट



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, . GUWAHATI BENCH, GUWAHATI.

(AN APPLICATION UNDER SECTION OF 19 OF THE CENTRAL ADMINISTRATIVE TRIBUNAL ACT 1985)

ORIGINAL APPLICATION NO. 273 OF 2002.

Girish Chandra Borah

-Applicant.

-Versus-

The Union of India

& Others

-Respondents

	1	N D E	X	•
91.No.		Farticulars		Page No.
1 .		Application		1 to 13
2 "		Verification	~ ^	-14
3.		Annexure- A	· · · -	15 +0 16
4.		Annexure- B		17+019
.		Annexure- C	~	20
6. '		Annexure- D	~	- 21 6 23
7 .		Annexure- E		24-626
8.		Annexure- F.	~ ^ ~ .	27 to 29
<i>₽</i> .		Snapules - E	•	

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Of (1) (Ab). AHMED)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH, GUWAHATI.

(AN APPLICATION UNDER SECTION OF 19 OF THE CENTRAL ADMINISTRATIVE TRIBUNAL ACT 1985)

ORIGINAL APPLICATION NO.

OF 2002.

BETWEEN

Sri Girish Chandra Borah,

-Head Clerk, Office of the Executive

Engineer (Electrical) Guwahati

Electrical Division, Central Public

Works Department, Guwahati-15.

Applicant.

·-AND-

- 1] The Union of India represented by the Secretary to the Government of India Ministry of Urban Affairs New Delhi-110011.
- 2] The Director General (Works) Central Fublic works Department, Nirman Bhawan, New Delhi- 110011.
- 3] The Additional Director General of Works, Eastern Region, C.P.W.D., Nizam Palace, Kolkata-20,

Bont.

- 4] The Superintending Engineer,
 (Co-ordination) Circle, Central
 Public Works Department, Eastern
 Region, Nizam Palace,
 Kolkata-700020.
- 5] The Superintending Engineer,

 (Electrical), Guwahati Electrical

 Circle, Central Public Works

 Department, Guwahati-21.

-Respondents.

DETAILS OF THE APPLICATION

1) PARTICULARS OF THE ORDER AGAINST WITH THE APPLICATION IS MADE:

This application is made against impugned Office Memo No. 5/20/2002—EC IV(C) issued under the Office Order No. 155 of 2002 New Delhi Dated 6/7 August 2002, by which junior person has been promoted to the post of Office Superintendent Grade—II by Superceding the applicant.

23 JURISDICTION OF THE TRIBUNAL

The applicant declares that the subject matter of the instant application is within the jurisdiction of the Hon'ble Tribunal.

- Count

3) LIMITATION

The applicant further declares the subject matter ъf the instant application i s within the limitation prescribed under 21 of the Administrative Tribunal Act 1985.

43 FACTS OF THE CASE

Facts of the / case in brief are given below:

4.1] That your humble applicant is citizen of India and as such, he is entitled to all rights and privileges guaranteed under the Constitution of India, he is now aged about 58 years.

4.2] That your applicant begs to state Lower Division Clerk he was appointed as he Central Public Works Department in the year promoted to on Merit Baile. Clerk upper Division in the 1979 was year promoted He to the post Head Merit basis vide Office Order No. 9(55)92/Sec/Cal/2477 Dated 31-03-1992. Now is working Head Clerk under as the Office the Executive Engineer Guwahati Electrical Division Central Public Works Department, Guwahati-15.

Annexure-A is the photocopy of the Office order No., 9(55)92/Sec/Ca1/2477 Dated 31-03-1992.

Mores

That your applicant begs to state that he was promoted to post of Office Superintendent vide Office Memo No. 5/6/98 EC. IV (C) under Office order No. 68 of 98 dated 17the April 1998. In this Office Order name of your applicant appeared in Serial No. 15. It is pertinent to mention here that in the said promotion list it made clear that "The individual concern that in case they do not joined as Circle Office Superintendent at the place of posting, it will be presumed that they are not interested in the promotion for the post and that would amount to refusal of promotion and which will render then debar for 'further consideration for this post for the period of one year. The written refusal of promotion if any by the promotees forwarded to this Directorate as soon as it is given. In case the promotes do not give their refusal in writing, they should be relived their duties immediately after expiry of the period of 45 days and LPC issued."

Annexure—B is the Photocopy of the Office Memo No. 5/6/98 EC. IV (C) under Office order No. 68 of 98 dated 17the April'(1998.

4.4] That your applicant begs to state that due to his personal problem he refused the said Promotion Order dated 17th April 1998 of Office

- Conal

Superintendent vide his letter dated 12th May 1998. As per condition laid down by the Respondent No.2 in the said promotion order your applicant is eligible for promotion to the post of office superintendent after one year from issuing the earlier Promotion Order.

Annexure-C is the photocopy of the letter dated 12th May 1998.

4.5] That your applicant begs to state that as per revised seniority list dated 30-01-1997 of Head Clerks in CPWD at all India Level as 01-01-96 applicant's position is in serial No. 90, and as per Provisional Seniority List dated 16-11-2000 of Head Clerks in CPWD under Region B as on 01-07-2000 applicant's position is in serial No.3.

Annexure-D is the Photocopy of Extracts of Seniority List of Head Clerk in All India Level as on 01-01-96.

Annexure-E is the Photocopy of Seniority List of Head Clerk in Region B dated 16-11-2000.

4.6] That your applicant begs to state that the Respondent No. 2 has issued another promotion order of Office Superintend vide No. 5/20/2002-EC IV(C) under Office Order No. 155 of 2002 dated

Bonay

6/7 August 2002. In the said promotion order year name of your applicant was not included, although your applicant is entitled for consideration of next promotion from the year 1999, i.e. after one year of his refusal of promotion to the post of Office Superintendent as per earlier promotion order issued by the Respondent No. 2 dated 17-04-1998 (Annexure-B). Most surprisingly altogether 13 junior persons have superseded your applicant vide above-mentioned promotion order dated 6/7 August 2002.

Annexure-F is the photocopy of promotion order vide No. 5/20/2002-EC IV(C) under Office Order No. 155 of 2002 dated 6/7 August 2002.

4.7] That your applicant begs to state that he is the senior most Head Clerk in this region. But most surprisingly the Respondents did not consider his names for next promotion, i.e., to the post of Office Superintendent. Hence, finding no other alternative your applicant compelled to approach this Hon'ble Tribunal for seeking justice.

4.8] That your applicant begs to state that the Respondents have issued the promotion order dated 6/7 August 2002 against the Government Circular and also against their own Memorandum.

Your applicant has got reason to belief that the

Jones

Respondents are resorting colourable exercise of power to accommodate the persons of their interest.

4.91 your applicant begs to state That the actions the Respondents are illegal, ωf arbitrary, violative of the principle of natural justice. The acts of the Respondents whimsica'l. Ιt is further stated that Respondents have acted with a mala fide intention to deprive the applicants from their legitimate rights.

That your applicant begs to state that 4.10] he has made prima facie case against the respondents for not giving his due promotion to post of Office Superintendent. The principle the of balance of convenience lies very in favour of the applicants and in view the matter the applicants pray for an interim order directing the Respondents not to implement said impugned promotion order, dated 6/7 August 2002 at Annexure-F or one post of Office Superintendent may be kept reserved for the applicant.

4.11] That your applicant begs to submit that the applicant is aged about 58 years and he is at the verge of retirement.

4.12] That your applicant begs to state that as per his knowledge there is no vigilance case/

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disciplinary proceeding pending or contemplated against him nor any adverse remark in ACR communicated to the applicant. As such, it is a fit case to interfere by this Hon ble Tribunal to protect the interest of the applicant.

4.13] That your applicant submits that the procedure adopted by the authority in the case of applicant is improper, mala fide, illegal and without jurisdiction.

4.14] That your applicant submits that in any view of the facts and circumstances it is a fit case for passing interim order protecting the interest of the applicant.

4.15] That this applicant is filed bona fide and for the interest of justice.

5. GROUNDS FOR RELIEF WITH LEGAL PROVISION:

5.1]. For that, due to the above reasons narrated in detail the action of the Respondents is in prima facie illegal, mala-fide, arbitrary and without jurisdiction.

5.2] For that, there is violation of provision of existing Central Public Works Department Manual, Volume-I regarding promotion of the individual.

food

5.3] For that, the Respondent No. 2 has not shown any reason or causes for issuing promotion order dated 6/7 August 2002 without considering the promotion of the applicant. Hence, the same are liable to be set aside and quashed.

5.4] For that, the action of the Respondents is highly illegal, arbitrary and also violative of guidelines of Promotion Policy.

that, the Respondents have not scrutinized the seniority list of the Head Clerks and properly thoroughly, Hence, the impugned promotion order is liable to be set aside and quashed.

5.6] For that, the Respondents have violated the Article 14, 16 and 21 of the Constitution of India.

5.7] For that, being a model employer the Respondents cannot deprive the promotion of the applicant without any justification and reason.

5.8] For that, in any view of the matter the action of the respondents are not sustainable in the eye of law and as well as fact.

The applicant craves leave of this Hon'ble Tribunal to advance further grounds at the time of hearing of this instant application.

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6. DETAILS OF REMEDIES EXHAUSTED:

That there is no other alternative and efficacious remedy available to the applicant except invoking the jurisdiction of this Hon'ble-Tribunal under Section 19 of the Administrative Tribunal Act, 1985.

7. MATTERS NOT PREVIOUSLY FILED OR PENDING IN ANY OTHER COURT:

That the applicant further declares that he has not filed any application, writ petition or suit in respect of the subject matter of the instant application before any other Court, authority, nor any such application, writ petition or suit is pending before any of them.

8. RELIEF SOUGHT FOR:

Under the facts and circumstances stated above the applicants most respectfully prayed that your Lordship may be pleased to admit this application, call for the records of the case, issue notices to the Respondents as to why the relief and relives sought for by the applicant may not be granted and after hearing the parties and the cause or causes that may be shown your Lordships may be pleased to direct the Respondents to give the following relief:

Jones

- 8.1 That the Hon'ble Tribunal may be pleased to set aside and quash the impugned Office Memorandum No. 5/20/2002-EC ·IV(C) issued under Office Order No. 155 of 2002 dated 6/7 August 2002 issued by the Respondent No. 2.
- 8.2 To pass any other order or orders as deem fit and proper by the Hon'ble 'Tribuńal.
- 8,3 Cost of the Case.
- 9] INTERIM ORDER PRAYED FOR:

The applicant most respectfully prays for interim order from this Hon'ble Tribunal that the Hon'ble Tribunal may be pleased to stay the Office Memorandum No. 5/20/2002-EC IV(C) Impugned issued under Office Order No. 155 of 2002 dated' 6/7 August 2002 issued by the Respondent No. Annexure-F and may be pleased to reserve one post of Office Superintendent for the applicant țil1 disposal of this case.

101 Application Is Filed Through Advocate.

Particulars of I.P.D.:

I.P.O. NO. 17F 671744

Date Of Issue 19.8.2002

Issued from Gucamth G. P.O.,
Rayable at Guanti

LIST OF ENCLOSURES; 123 •

As stated above.

-Verification.

VERIFICATION

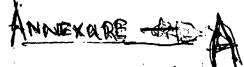
I, Sri Girish Chandra Borah, Head Clerk, Office of the Executive, Engineer (Electrical) Guwahati Electrical Division, Central Public Works Department, Guwahati-15 and verify the statements made in the accompanying application and in paragraphs 41,47,4.8+4.12

are true to my knowledge, and those made in paragraphs 4,2,4,3,4,4,5,4,6 are being matters of records are true to information derived therefrom which I believe to be true and those made in paragraph 5 are true to my legal advice and rest are my humble submissions before this Hon'ble Tribunal. I have not suppressed any material facts.

And I sign this verification today on this the $26\,\mathrm{H}_{\mathrm{d}}$ day of August 2002 at Guwahati.

Crimish Chondra Borreh

Declarant



संबंधित ।

GOVERNMENT OF INDIA CENTRAL PUBLIC WORKS DEPARTMENT

No.9(55)92/SE(C)/Cal/2477

Dated: - 31.3.92.

OFFICE ORDER

Undermentioned UDCs are hereby promoted as Head Clerk on purely temporary basis in the scale of pay of %. 1400-40-1800-EB-50-2300/- from the date of actual assuming charges of higher posts untill further orders. On promotion they shall be on probation for a period of 2 (Two) years.

		Seniority basis	i	Mo	rit besis
.1)	S/Shr	i B.Karmakar.	1)	S/Shir	
2)	11	S.R.Bhattacherjee.	2) '	11	Jadu Prasad,
3)	<i>t1</i>	M.K.Roy	- 3) ·	ti.	G.C.Bora
4)	l) 	K.D.Ram. (SC)	3)	11	A.B.DEG.
8)	Sint.	Ava Rani Bardhan,	5)	Ç.	K.R.Boro, (ST)
3)	31	Pratima Chanda, (SC)	6)	11	S.K. Nasker (SC)
7)	"	Parul Dutta.			on the transfer of the transfer of the transfer of

Consequent on above promotion the following transfer/posting of promotens are hereby ordered with immediate effect in the interest of Public service.

<u>s).</u>	No,	Nemc	From	ДO	Pomerks
¥.	s/s	hri B.Kermalian	SCD/CPWD Siligurl,	DCD/CFWD Dinhata	Existing Vacancy,
2.	11	S.R.Bhattacher	jee BCED/CPWD. BBSSR.	RCD/CPWD Raigung	Þ
3.	11	M.K.Roy	DCD/CPWD Dbanbad	MCD/Malda CPWD.	. п
4.	ŧŗ.	K.D.Ram	GCM /CFWD	MCD-1/CPWD Imphal	T)
. 5)	11	Ava Rani Barch	an CCDII/CPVD Calcutta,	DCD/CPWD Dhorbad	11
6)	4°,	Pramita Charde	CCCI/CPWD Calcutta	ICDI/CPWD islempwr.	if .
7)	11	Parul Dutta	CCCIII/CPVD Colcutta	ICDII/CPVD	1.
8)	**	S.K.Banik	CCDIV/CPWD Calcutta	MCDII/CPWD Imphal	Vice S.P.Mukhorjee
9)	17	Jadu Prasad	PCED/CPWD PAtna	PCED/CPWD Patna	Existing Vacancy
10) 11 (G.C.Borah	ACC/CPWD G'ulati	AAVD /CPVD Gouhati	Vice,Shri M.L.Sinha
		A.B.Das	CCCII/CFWD Calcutta.	MCD/CPWD Berhampur	Existing Vacancy
12.		K.R.Boro	ACC/CPVD Gauhati	GEDIN JPWD	Vice Shri S,K.Mukhorjee.
13)	;	S.K.Naskar	CCDV/CPWD Caloutta	cor/crwo v Agartaia	ice P.C. Ghase

Affectal Lamote

Finita.2

The promotion UDCs will have to intimate their acceptance/refusal of promotion within 10 days for Calcutta and 15 days for outstations of the issue of this order. The concerened controlling officers are hereby requested to obtain written acceptance/refusal of promotion form the promoted persons and to communicate the same to this office within the date specified above. No conditional acceptance of promotion will be entertained.

In case no intimation about acceptance/refusal of above promotion/posting is received from the promoted person within the specified date their promotion are liable to be cancelled without further reference. The controlling officers are also requested that if any vigilance/disciplinary case is pending or contemplated against any promothes, the effect of promotion should not be given to him and the fact may please be communicated to this office forthwith.

The officials who accept promotion may please be relieved immediately without waiting for substitute as per instructions of higher authorities.

"Superintending Engineer, Coordination Circle (EZ), CPWD, igaçoutta-20

Copy to :-

- WANY) The Director General of Works, CPWD, Nirman Bhawan, ew Delhi.
- 2. The Chief Engineer (EZ), CPWD, Calcutta.
- 3. The Chief Engineer (IEB), CPWD, Siliguri,
- 4. The Chief Engineer (NEZ), CPWD,
- 5. All SEs/SSWs/EEs of CPWD in region 'B'.
- 6. The Secretary, CPWD, Staff Association (EZ) Calcutta.
- 7. The Regional Secretary, CPWD Non-Gazetted Office Staff Association, Cal-20,

EA to Superintending Engineer, Coordination Circle (EZ), CPWD, Calcutta-20

MUEXNOE.

Nirman Bhawan, New Delhi Dated the April 17th,1998.

OFFICE ORDER No.68 of 1998

The Director General of Works is pleased to promote the following Head Clerks from the scale of pay of Rs.5800-8000 to the post of Circle Office Superintendent in the scale of they assume charge of the post.

S.No.	Name of t 8/Shri	he officer	Whether SC/8T/0	^)(c	·
3.	V.B.Desat P.R.M.K K. Mahal	urup ingam	· 00	******	
5. 6.	Adil Single K. Ashok	opalan h	0C 0C SC 0C		
8. 9. (10. (M.S. Saci P.K. Guha L. Prasac G.G. Kull	j.	OC OC		
12.	S.K. Bani	ita :: k :::	0C 0C 0C		
16. 16.	G.C. Bora K.R. Baro	ar! h	OC ; . SC OC ST	•	
18. 19. 20.	B. Ganapa Sarjung Sil Arvind Kumi Smt. Pooni	ngh ar:Srivatava	ST OC OC		
22.	Kishan Cha	id	0C 0C 0C		
the date	they assum	e on probations charge as			
4406/11/6	endent, the	on their ir posting/tr	promotion ansfers are	as Circ	le office
: , инведі	er Office at /OC present working	Office to which posted	Remarks		
.	4.	δ,	6.		
oc oc	On Deputation	40			

1. V.8 Desal On Deputation Nagpur Cen. Cir. Against existing vacancy DRAT, Humbai CPMD, Nagpur 2. P.R.H. Kurup 00 Trichur Cent. Silliguri Cent. Div. CFWD, -do-Cir.(188) CPWO

No. Officer 6/Shri

1. 2.

Contil. 2

3.	K. Kahalingan	OC	Pondichary Cent. Div. CPWD, Pondichary	Halda Con. Circle CPWO, Halda	-00-		
٨.	S. Rajngopalan	. oc	- CPWO, Channat	Kurshiedabad Cen. Cir. Kurshidabad	-do-		
5.	Adil Singh 1.	sc 1	PWD IT Delh	SSWELLT PND HCTO,	vice Smt. Purnime transferred		
6.	K. Ashok Kumar	oc.	Trivandrum U.D.	Jodhpur C.C., CPNO	Against existin	g vallancy	
7.	N.S. Sachdeva			and the state of t	Against existing	vacuncy	
8,	P.K. Guha	0.00	Cooch Behar C.O-	1 Cooch Behar C.C. CPWD, Behar	् _{रिक} ्र (-00- १८ ८६ स्मृत्या	•	•
3	1 Prasad	ST .	Patna C.D-I	Patna C.E.C., Pat	A Chilles de la company		f
			Selection of the Control of the Pro-			,	
1	11. N.D. Bhatia	OC .	Indore C.E.Liv	Bhopal' C.E.C.CP	WD		
	12. S.K. Banik	0C	C.C.D IV, Calcut	CE(EZ)II, Patna	-40-		a de la companya de l
	14 S.K. Naskar	sc.	Bhubaneshwa C	U-II Silchar C.C.,C	PYD -do-		
	16. a.c. Dorah	oc j	S.C.D. Guwahti	STATE OUNTING SECTION			
\int	18. K.R. Baro					•	
	17. B. Ganapathy Ba	13	gyptagen (1.50)	rabad SSN(SZ-11), Hyd	1 .		
	18. Sarjung Singh	1,1					
17	19. Arvind Kumar	Srivatava (C Lucknow C.E.)	IV CE(HZ-ITT), Ja	ipur : -00-		
. •		Kapil OC	, , , , , , , , , , , , , , , , , , , ,	ii CE(ODZ),Delhi	-do-		i,
./ 	21. Daniel Nathan	11.21	*1.71	11 11 11 11 11 11 11	Delni vice Sh.S.K transfer	Beri	
	22. Kishan Chand	00	E.OY.Oelhi	DCC-IX,Delhi			•
٠.					÷r Cundit		

The following postings/transfers in the grade of Circle Office Supdt. from their present place of posting due to the r request and administrative reasons are made as under:-

	Hame of the Officer S/Shri	Whether SC/ST/OG	Office ut present working	Office to which posted	Renarks	
1.	Smt. Purnima Kandir	OC	SSW-III,Oelh: PWD,	SSW Elect-II, C?WD,Delhi	Against existing vacam	су
2.	\$.K.Beri	0¢	SSW-Elect-I, Lelhi	D.C.E.C-I,Delhi	-do-	
			************			<u>(:</u>

Crntd-3.

After Ed James Te

All concerned officers are requested to relieve the promotees without waiting for their substitutes to join new assignments by making internal a rangements that is to say by allowing handing over charge to the Senior UDCs where necessary subject to the condition that they are found fit from Yigilance angle by the concerned Superintending Engineers. So far as this Directorate is concerned, it is certified that no case is pending or being contemplated against then and they are free from Vigilance office Superintendent at the place of posting, it will be presumed that they are not interested in for further consideration for this port for t period of one year. The written refusal of promotion, if the promotion of the promotion for this post and that would amount to refusal of promotion and which will render than debar and the promotion for this port for t period of one year. The written refusal of promotion, if any, by the promotees may be forwarded to this Directorate as soon as it is given. In case the promotes don't give their refugal in writing, they should be relieved of their duties innediately after

(SURENDER PAUL) Dy. Director(Training)

- Copy to:
 1. All concerned Superintending Engineer/Ex. Engineer 2. All concerned PAO

 3. All officials concerned.
 4. PA to DA

- General Secretary, MGOSA, Mear Generator Moom, 1.P. Bhawan, New Delhi.

Them-Chend Tonge (a) Section Officer

 $\mathcal{I}o$ The Director Conoral of Works, C.F.W.D., Nirman Bhawan, Nan Dolla -110011

MNEXMRE

Dated Guwahatt the 12th May '98

THROUGH PROPER CHANNEL

Sub : Promotion to the post of Office Superintendent - Acknowledgement theroof.

dated 17.4.1998, I must thank you for your kind offer of my control Electrical Circle, C.P.W.D., Guwahati-21.

That S-ir, with due apology, I beg to inform you that -

- 1) increased illness of my permanently disabled child which has increased my tension, 2)
- the chronic Hypertension of my wife, and الانته
- consequential tliness (Mypertension) of myself has compelled me very reluctantly to differ my acceptance of the post of Office Superintendent for the time being; as I may not do justice to serve as Office Superintendent with such a higher responsibility.

for the came hope that you will very kindly excuse 18t the regards

Will state of the state of the

Kours faithfullu.

Head Clerk

Guwahati Contral Division C.P.W.D., Guwahati-21 ou. And the state of t 10 112

New Dolhi, dated 75-1-97

OFFICE MEMORANDUM

Subject: - Revised seniority list of Hoad Clerks in CPWD at all India level as on 01-01-1998.

The undersigned is directed to forward herewith the seniority list of Head Clerks in C.P.W.D. as on 01.01.1996 duly incorponated of objection raised by various officials.

All the officers are requested to circulate the list amongst Head Clerk working in their Offices for their imformation.

Encl: Soniority list

(B.S. SHHETTRI)
Section Officer

To
All Superintending Engineer (Coord) circle, all Head
Clerks indicated in this list for the office record.

Copy to :-.

1. All SEs/SSWs/DOH/ADOH/EEs etc to circulate the list to all the Head Clerks for their information and neccessary action if any working under them.

(B.S. UHHETTRI)
Section Officer

Alwal

No. 1900 Che. S.	
No. Syster	Category Onteres
***************************************	Date of the party
1 F.D. UPA(niyaya	Concred Server So St. Stage Server
	00.
2 K.J.Jossey	20/12/63 20/12/63 21/03/63
3 A.G.GAWARE	00 28/03/43 10/05/62 18/04/64 05/01/64 number promoted as 0.5
	SC 15 to 15
PREMA BALEFRENMAN	OC 00 /01 /02 18/01/64 19 /02 /02 100 /02 /02 /02 /02 /02 /02 /02 /02 /02 /
5 1.M. SUNDAKAN	71/17:3
HOMIS TILESEL 6	23/12/39
7 G. VIJAYAKRISHNAN	00 01/09/49 20/001
1823C.S.V	51
	03/01/12 03/01/01 -00
SHAIKH ANWAR	23/01/71 02/19/6/ Bangators
10 L'CHINNAN	91/00/42 . 71/0-1-
11 P.R.H.KURUP	OC 0.4
	OC 92/12/86 71/00
THATAL INGAM	C3/12/67 OS (a. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1.
13 S. RAJENORAN	13/04/50 11/02/74 DS/19/09 Trichur, order Cappell
14 U.M.KOLLIPARA	07/01/51 37/01/5
15 P.K. BARUNA	00 37 (ca.
CARONA	9C 01/61 19/02/87 71/02/03
16 TURE DUR	12/12/15 11/00 (a-
17 C.KUJUR	∞ 7.40 € Biviston Davis
•	51/12/44 92/11/63 11/08/87 68/08/89
18 PYARE LAL	04/01/41 13/07/62 31/00/c= Faridabad CD-11
19 RAM DASS	21/11/46 20/02/87 500
20 P.V.SUBHA RAB	02/01/42 27/05/
21 8 0000	11/02/87 61/09/93 C 6
21 H. RAVINDRAN	13/05/64 05/11/87 75/02/02
27 RAH SHAROOP	17/06/40 05/05/61 05/11/06/40 PCED-II_Hadras
23 S.X.HUKHERJEE	05/03/40 27/0
24 C. SRINIVASAN	05/05/88 05.05/88
25 V	00 00 00 00 00 00 00 00 00 00 00 00 00
25 K.L. SAMPATHLAL	711/42 21/09/62 10/04 NO Calcusta
	12/12/39 - 04/04/60 Tion (
Se contraction of the second	23/09/88 23/09/88 HCO-117 U.S.
F	23/09/28 HCO-III Hyderabad
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ב בייין ב	SI	02/04/4	5 27/04/64	01/08/91	23/08/91	
T RAM MEMAR	90	10/01/4				ECD-II ;
TE MIJISACHOEVA	90	01/04/5			99/ 12/ /1	OF.R.H.L.H.Div.
77 F. 1. 3074		08/03/64			, , , , ,	ecģ-v _
53 -1-545890	sr	01/02/42		, -1, /1	18/05/92	Cooch Behar C.Div-1.
SI SANT SINGH	30	14/06/39			10/02/92	Patna C.Div-i.
82 3-44 CHAND	sc	02/11/44		07/02/92	27/02/72	Scinagar Cent.Civil Div. Jamme.
ES Serey SINGH	. sc		7	07/02/92	03/04/92	GTENE DEV.I
SA LIVENKATESH	oc	05/05/39		21/02/92	11/03/92	Nort.East Div
SE G.G.KULKARNEE		13/12/50	-	28/02/72	15/05/92	S.C.Div-II(on Deputation CAT.
EL Y.S.SHATIA	. 00	15/04/40	17/11/60	28/02/92	09/03/92	Pune C.Elect Div.
ST S.K.BANIK	oc	14/01/52	04/02/74	28/03/93	01/05/92	Indore C.E.Div.
80 JADU PRASAD "4	. 00	05/02/42	27/11/62	31/03/92	27/04/92	CCD-VI.Calcutta.
EP SLK.NASKAR "	- OC	02/01/44	03/01/63	31/03/92.	08/04/92	PCED. Patna
CO G_C_SARAH	. SC	01/08/51	29/01/79	31/03/92	14/05/92	•
	OC	01/01/45	1. 1	31/03/92	30/04/92	Ehubaneshwar Central Div- II.
	ST	01/12/46	19/07/69	31/03/92	08/05/92	GCD Gauhati
	ÚC	11/08/55	18/11/77	31/03/92		GCED-II Gauhtí
1 3.SANAPATHY BARU	ST	28/05/61	20/12/79	18/05/92	10/06/92	- CCD-II.Caloutta
C SUBSTINE SINGH	ec	05/08/42	20/02/63	20/05/92	06/11/9?	HCD-[I.Hyderabad
S ARVINO KUHAR	oc	13/02/54	15/07/75		28/12/92	PCD-11,Patha.
SHI, PODYAH KAPIL	. 00	02/01/58	04/09/86	17/07/92	1 1	Lucknew C.E.Div.
CATIEL MATHANIAL	38	31/01/54		31/09/92	09/09/92 .	P=0-18 (DA)
MILMAN CHAND	cc	0/ /00 /0=	02/02/78	31/09/92 .	01/09/92	Exbha-Div
38.1 Ray	30		16/03/78	31/08/92	29/09/92	ED-Y
IHROL AREST LITE	03	12:22:42	16/04/59	31/08/92	29/09/92	Siela C.O.
		12/05/55	23/09/77	31/03/92	29/09/92	

March Marita

MIC/CPWD

Government of Central Public Works Department

No.9(59)/Seniority/HC/SE(C)/ER/00/Cal/ // 2/

Dated:

Office Memorandum

A Provisional Seniority list of Head Clerks in GPWD under Region 'B' as on, 01.07.2000 is sent herewith. All SEs/ SE(P&A)/ EEs (i/e FO to CE) in CPWD Eastern Zone, IBB Zone, IBB(Mtc.), Patna Zone, North Eastern Zone are requested to circulate the list to all concerned staff and any discrepancies if found, with regards to factual position of HIPC such as DOB, Date of Appointment /Attached Office etc. etc. received from the individual may please be checked with reference to entries in the Service Books of stall and sent to this office for necessary action of this office.

Encl: One.

Superintending Engineer, Co-Ordination

opy to:

1) The Director General of Works, Central PWID., Nirman Bhawan, NEW DELLIE-

2) The Additional Director General of Works(ER), CPWD, Calcutta-20

3) The Chief Engineer, EZ-I, II, NEZ, EI, IBBZ, IBBMZ under Region 'B'

4) All the Superintending Engineers including Superintending Engineer(P&A), Civil &

5) All the Executive Engineer(Civil & Elect.) under Region 'B'.

6) The Secretary, CPWD Staff Association, (EZ), Calcutta-20

7) The Regional Secretary, CPWD Non-Gazetted staff Association, Calcutta -20.

incor, Co-Ordination

OFFICE OF THE FR (E)

Dy. No. 2956

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Office of the Superintending Engineer, Co-Ordination Circle, CPWD, Eastern Region, Nizam Palace, Calcutta-700020

Provisional Seniority List of Head Clerk in Region "B" as on 01.07/2000	
Comparison of the content of the c	
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3) G. C. Borah UR 01/01/45 17/08 65 30 04/92 5) U. P. Verma UR 01/03/43 05/10 62 6) P. G. Chakraborty UR 01/12/45 01/02/48 21/02/62 7) A. K. Roy UR 01/02/48 8) E. Beck ST 9) U. C. Das 16) H. S. V. Ramamurty UR 01/07/46 12) U. D. Rao UR 01/07/46 02/07/72 12) U. D. Rao UR 01/07/46 02/07/72 13) G. C. Dey UR 01/03/43 05/10 62 05/07/93 01/07/80 05/10/93 01/07/80 05/10/93 01/07/80 05/07/93 01/07/80 02/10/94 01/08/84 07/12/94 01/08/84 02/12/94 02/	
4) Reba Deb UR 01/01/45 17,08 65 30 04/92 5) U. P. Verma UR 05/10/43 21/02/62 14/12/94 01/09/82 02/12/94 DCD, Dhanbad 02/12/94 02	
CED-U, Cal O5/10/43 21/02/45 07/07/65 03/02/95 01/08/84 02/12/94 DCD, Dhanbad O1/02/48 29/07/68 07/12/94 01/08/84 02/12/94 DCD, Dhanbad O1/08/84 02/12/94 DCD, Dhanbad O2/12/94 DCD, Dhanbad O2/12	
6) P. G. Chakraborty UR 05/10/43 21/02/62 14/12/94 01/09/82 02/12/94 DCD, Dhanbad 02/12/94 CCED-I, Cal 02/12/94 CCED-II, Cal 02/12/94 CCED-III, Cal 02/12/94 AAWD, Guwahati 02/12/94 AAWD, Guwahati 02/12/94 AAWD, Guwahati 02/12/94 AAWD, Guwahati 02/12/94 CCED-III, Cal 02/12/94 AAWD, Guwahati 02/12/94 CCED-III, Cal 02/12/94 CCED-III, Cal 02/12/94 CCED-III, Cal 02/12/94 AAWD, Guwahati 02/12/94 CCED-III, Cal 02/12/94 AAWD, Guwahati 02/12/94 CCED-III, Cal 02/12/94 AAWD, Guwahati 02/10/95 O1/08/84 02/12/94 O6/08/98 O2/12/94 AAWD, Guwahati 02/10/95 O1/08/84 02/12/94 O6/08/98 O2/12/94 O6/08/98 O2/12/94 O6	
7) A.K. Roy 8) E. Beck 9) U. C. Das 10) H. S. V. Ramamurty 11) Ratina Gupta 12) U. D. Rao 13) G. C. Dey 14) S. K. Gayen 15) A.K. Sarkar 16) P. C. Chakraborty 17) A.K. Paul 18 19 U. C. Das 101/12/45 07/07/65 03/02/95 01/08/84 02/12/94	•
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16) H. S. V. Ramamurty 11) Rama Gupta 12) U. D. Rao 13) G. C. Dey 14) S. K. Gayen 15) A. K. Sarkar 16) P. C. Chakraborty 17) A. K. Paul UR 01/03/44 09/12/65 09/12/94 06/09/82 02/12/94 06/09/82 02/12/94 06/09/82 02/12/94 06/09/82 02/12/94 06/09/82 02/12/94 06/09/82 02/12/94 06/09/82 02/12/94 06/09/82 02/12/94 06/09/82 02/12/94 06/09/82 02/12/94 06/09/82 02/12/94 06/09/82 02/12/94 06/09/82 01/08/84 23/03/95 FO to CE(EZ-I), Cal 21/03/96 Project Divin, Guwahati 06/12/97 01/04/84 21/03/96 01/08/84 21/03/96 01/08/84 21/03/96 01/08/84 21/03/96 01/08/84 02/12/94	_
11) Ratina Gupta 12) U. D. Rao 13) G. C. Dey 14) S. K. Gayen 15) A. K. Sarkar 16) P. C. Chakraborty 17) A. K. Paul 18) C. Rao 11/07/46 02/07/72 01/06/95 01/08/84 23/03/95 BCED, Bhubaneswar 20/10/95 01/08/84 23/03/95 FO to CE(EZ-I), Cal 21/03/96 Project Divin, Guwahati 21/03/96 MCD-I, Malda 21/03/96 BCD-L Bhubaneswar	
12) U. D. Rao UR 15/07/56 UR 15/07/56 UR 15/07/56 UR 15/07/56 UR 16) P. C. Chakraborty UR 17/01/43 05/04/61 20/10/95 01/08/84 23/03/95 BCED, Bhubaneswar 26/04/96 21/03/96 Project Divn, Guwahati 21/03/96 MCD-I, Malda 21/03/96 BCD-L Bhubaneswar 21/03/96 MCD-I, Malda 21/03/96 BCD-L Bhubaneswar 21/03/96 MCD-I, Malda	
13) G. C. Dey LR 15/07/56 14) S. K. Gayen SC 15/01/52 15) A. K. Sarkar 16) P. C. Chakraborty UR 15/07/56 10/11/40 21/03/96 21/03/96 21/03/96 NLD, Cal 21/03/96 NCD-I, Malda 21/03/96 BCD-I, Bhubaneswer	
14) S. K. Gayen SC 10/11/40 SC 09/10/52 22/01/79 16) P. C. Chakraborty UR 03/08/55 UR 05/03/47 UR 10/11/40 21/03/96 Project Divn, Guwahati 21/03/96 NLD, Cal 21/03/96 MCD-I, Malda 21/03/96 BCD-I, Bhuhaneswan	
15) A. K. Sarkar UR 09/10/52: 22/01/79 06/12/97 01/04/84 21/03/96 NLD, Cal UR 03/08/55 UR 05/03/47 UR 13/09/96 13/09/96 13/09/96 13/09/96 13/09/96	
16) P. C. Chakraborty UR 22/04/96 21/03/96 MCD-I, Malda 21/03/96 BCD-I, Bhubanesus	÷
17) A. K. Paul 21/03/96 BCD-L Bhubanesura	
18 \ C: \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \	
20 Sunea Lakra 21/12/46 3 Sunea Lakra 21/13/96 BCD Baracat	
19) B. B. Roy 21/03/96 SE(P), E7-I Cal	· :
- 17 5. Chakraborty 5005/96 RCD, Ranchi	
21) P. K. Mitra 05/06/97 PCEC, Patna	
22) K. Rava 05/06/97 CCC-II Cal	
-`) N. C. Ghosh 27/10/46 13/06/97 SE(P), EL FZ Cal	
The following the second of the first terminal to the first terminal termin	
-2) A. K. Mazumdar 12/02/48 00/06/97 Project Divn. Gurahati	
26) G. C. Das 10/01/49 - 05/05/97 CCED-IT Cal	٠
01/03/43 05/06/97 CCC-L Cal	. •
05/06/97 CCED-VI, Cal	- .
Without Parace, 234 4 A. J. C. Bixe Road, Cel-20	

P.:

	SINo.	Name	Category	DOB.	DOEinCPW	DOEinGrade DOCO	NF DOSeni	ority 7
	28)	R. K., Chowdhury	SC ==	04/08/44	-		05/06/97	SE(P) EZ-IL Paina
	29)	R. K. Mondal	SC	08/10/42		21/07/97 25 31 9 3 3 3		CCC-III. Cal
	30)	S. C. Sarkar	SC SC	08/09/49		2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2	05/06/97	FO to CE(NEZ). Shilong
	31)	B. C. Sarkar	UR THE	01/03/41		06:06/97		CCD-VIII. Cal
	32.)	D. Tham	ST ···	01/04/42		27 06/97	05/06/97	SE(P), NEZ, Shilong
,	34)	R. K. Uki	UR -	09/03/42	jain sejt	.05/06/97	05/06/97	CCD-II, Cal
	35)	Sankar Dhar	UR	04/04/62		TO TENING THE	05/06/97	CCED-IV. Cal
	36)	A. C. Sharma	UR T	01/01/42	_3 49.30	25,06/97 4 70 000	05/06/97	CCEC-L, Cal
	37)	A. K. Das	UR TOTAL	03/02/45		30,06/97 \$ 73	05/06/97	CCC-II, Cal
	,*	Amal Kr. Das	UR To the		i. 1989	09/07/97	-05/06/97	SCED, Silchar
	,	M. K. Biswas	SC SC	29/01/54	4.2.	03/07/57	05/06/97	SE, Coord(ER), Cal
	41)	P. Bhadui	UR	03/11/40	04/03/63 💢	12 07/99 = -01/03/82 -	30/06/99	PCED. Patna
	42).	K. Mullick	SC Section	09/06/43_	05/12/62	30/06/99 3 .01/08/84	30/06/99	CCD-V, Cal
		S. S. Sinha	UR - La	13/05/41	05/09/61	02/07/99	30/06/99	CCD-III, Cal
		S. K. Chanerjee	UR	31/03/42 -	: 19/12/62 :		30'06/99	CCD-IV, Cal
	•	Baleswar Roy	SC	02/01/44	04/03/63	30/06/99 = 01/08/68	30/06/99	CCD-VI, Cal
	•	R. M. Debrath	÷ 🛖	25/03/57	10/08/82	23/07/99	30/06/99	SMD, IBBR, Siliguri
	•	Samar Biswas	SC ·	11/01/58	16/06/80	29/07/99 25 25	30/06/99	MCD-II, Maida
٠	•	Tapas Mukhorjee	ÚR :	28/02/54	04/08/79	14.07/99	30/06/99	MMC, Murshidabad
		Srinarayan Prasad	UR ·	03/02/44	08/01/63	12/10/99	21/09/99	PCD-II, Patna
	, -	Kanunamov Das	SC :	19/10/42	08/05/63	27.09.99	21/09/99	CCED-III, Cal
	-	W. D. Bhuna	ST .	14/12/40		06.06.97	05/06/97	GCD, Gangiok
		A. Majumdar	SC J	7/09/40		06/06/97 55 15	05/06/97	CCEC-L, Cal
	40) I	B. Ram	SC 2	22/10/40		27/01/98	08 07/97	RCD, Ranchi
		11.0						

D. Iñ RFY (U)

Superintending Engineer,

Coordination Circle(ER)

Canonion Circles F.R.). CPWD. Nixam Palnes, 234/4 A. J. C. Boss Road/Cal-26-7

March Marche

MMEXWRE .

No. 5/20/2002-EC. JV(C) Government of India ... Directorate General of Works Central Public Works Department tenier)

From Mill I

New Delhi, dated the August, 2002.

The Director General of Works is pleased to promote the following Head Clerks from the scale of Rs. 5000-8000 to the post of Circle Office Superintendent, Grade II in the scale of pay of Rs. 5500-175-9000 on regular basis with effect from the date they assume the charge of post.

′	· SI.	T		
	1 '	Name	· D.O.B.	Category
	·No.	S/Shrl		Box y
	1.	P.R.M. Kurup	06/06/47	OC
	2	G. Satyanathan	15/06/48	SC
	3.	S.N.R.	-19/07/48	OC
		Balasubramanian	1	
	4	Mrs. Anju	17/02/57	OC
		Chadha		
	5	N.B. Warik	10/09/51	OC
	G	R.K. Kakar	12/04/43	OC
ļ	7	Smt. A. Geroge	01/12/54	OC
	8	S. Ravi Chandra	10/01/53	
d	3	Smt. Reba Dev		OC
	1()	Km. Neclam	01/03/43	OC_
		Walia	30/10/57	OC
	11	Ranj Kaniyar	10/03/59	()C
1	12	Sunil Mathur	05/05/63	00
ŀ	1.3	Kiranjeet Salwan	20/07/59	· OC · · -
į	14	Dhan Pair	05/02/54	SC 1
-				
-	15	A.K. Khanna	03/02/43	OC
	16	Smt. Suman Lata	02/04/56	OC
ļ.		Sharma		
:	17	Smt. Raj Kumari	08/09/59	ŌC -
: -	18	Sh. Nak Ram	05/06/50	OC
		Sh. D.L. Siddam	13/08/42	ST

Consequent on their promotion as Circle Office Superintendent, their posting/transfer are made next page.

S	l. Name	1:		as Million
Í	o S/Shri	From	To	33
	, wonri			Remarks
1.	P.R.M. Kurup		į	
•	LAND VILLE	Trichu Central Div	Trivandrum Co	
2.	C. Calena		Co	ntral vice Sh. Rajagopalar
,	G. Satyanathan	SE(Coord)C hennai	C1: 13	
			() Comman ()	le. II vice Sh.C. B
			Chennai	, S
				31.7.2002) (Reid.
٥.	S.N.R.	MC Div. Chennai		31.7.2002)
	Balasubramaniar	1	Mysore Central Circle	Against
4.	Mrs. An	Ju CE(MDZ.II)		Against existing vaca-
 	Chadha	(4(15/2.11)	CE(ODZ)NR	
5	N.B. Wank	Mumbai Cent		Against existing vacar
		Div.6	ral Siliguri SSW, IBBZ	
5	R.K. Kakar			Against existing vacar
		EE(Consultiation)	CE(P&P)	
7	Smt. A. Geroge	Procide		Vice P.L. Swami
÷.		President Estates.	Central Store Circ	
(S. Ravi Chandra	LICIED	Netaji Nagar	le, Against existing vacar
ر انگلا	- Samura	HCED.III	CE(Elect.) Hyderabad	
	Sint. Reba Dev		-(Siedt.) Hyderaoad	Against existing vacar
ί,	1 TOOM DOV	CCED.V Kiolkala	SE(Coord) C	
()	Krn. Neclan		SE(Coord) Central Circ Kolkata	le, Against existing vacan
	Walia Meelan	ECD.I	DCC.8	- January Cacan
1.	Rani Kanwar		- 500.8	Against existing vacan
	Carricalistat	PWD Circle.II	Charle	o we stand with
)	Sunil Mathur		Chandigarh C. Circle	Against existing vacant
.	Sound talliff.	Hindra CED		oldstring vacant
3		Ghazibad	Lucknow Central Circle.	Against existing vacano
	Kiranjeet Salwan	Hort.(South:)		Builtie Clusting Vacano
	Dhan Pat	DCEC.VI	Jallandhar C. Circle	Against
_ -	-	-~0. 71	SE(Elect.) CEC, Patna	Against existing vacano
	A.K. Khanna	PWD ED.I		Against existing vacano
_	1		Allahabad	
	Smt. Suman Lata	ED.III., Dellai.		vice Sh. J.C. Gupta re
	Sharma	, Delial.	SE(Elect.) CCEC.II	10031.7.02
	Smi, Raj Kumari	PWD Div.31	Kolkatta.	Against existing vacane
		ווייוט עוזי - וויייוט עוזי	Silchar Central Circle.	
			There ende.	vice Sh. E.M.
	Nek Ram	! iDalla:		L'arnandes (refus
1	-	Dellu	SE, Assam Central	[promotion)
<u>l</u> i	D.L. Siddam	News	Circle.1 Assam Central	Against existing vacancy
I	3.B.L. Phull	Nagpur Central Div.	Nagpur Elect. Circle.	
: <	omt. Meena	NDZ.J.	DCEC-2	Against existing vacancy
	iviecna	DCEC II	PWD Circle.8	vice Smt. Meena Joshi.
	. Kajagoplan		Cucis'8	Against existing vacancy
	L. Swami	Trivandrum	SECCOL IS GO	i
1	17 171	CE(P&P)	SE(Coord) Chennai	Vice N. R. D. N. Kurup
1	7 7 7 7	Bhopat CEC Bhosal	NDZ.I	Vice B.B.Phull
1- 3-2	ALL SELVANIAVA	Indore Central Circle.	Indore Central Circle Bhopal CEC, Bhopal	Vice Sh. U.K. Srivastava
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All concerned officers are requested to relieve the promotes without waiting for their substitutes to join new assignments by making internal arrangements, that is to say by allowing handing over charge to the senior UDCs where necessary, subject to the condition that they are found fit from Vigilance angle by the concerned Superintending Engineers.

Officials concerned are required to join their units of posting immediately and send 2 copies of joining report to this office. If no information regarding joining as Office Superintendent is received within 30 days of the issue of the order, further necessary action will be taken. They should also send certification of having written their self-appraisal and the CRs in respect of the officials working under them.

The officials on promotion may exercise their option under FR-22-1(a)(i) for pay fixation within a period of one month from the date they assume the charge of the higher post.

(Dr. C.V. DHARMARAO) DY. SECRETARY ADMN.

To

- 1. All concerned PAO.
- 2. All concerned Superintending Engineer.
- 3. All Supdt. Engineers (Coord) with the direction that the substitute of the Head Clerks being promoted may be given immediately to avoid delay in filling up the post of O.S.
- 4. All official concerned.
- 5. PA to DA
- 6. Hindi Shakha (for Hindi version).

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